
(2021) 11 BOM CK 0052

Bombay High Court

Case No: Writ Petition No. 7489 Of 2021

Maharashtra Amateur
Gymnastics Association

APPELLANT

Vs

Gymnastics Federation
Of India & Ors

RESPONDENT

Date of Decision: Nov. 11, 2021

Hon'ble Judges: S.J. Kathawalla, J; Abhay Ahuja, J

Bench: Division Bench

Advocate: Ajinkya Udane, K.N.Solunke

Final Decision: Disposed Of

Judgement

1. Not on board. Upon mentioning, taken on board.
2. This Application is for speaking to the Minutes of Order dated 10th November, 2021.
3. In Clauses (i) and (ii), paragraph 1 of the Order dated 10th November, 2021, the name of "Shri / Mr. Shrikant Harnale" be read as "Shri Mahendra Babhulkar"
4. Necessary corrections be carried out in the Order dated 10th November, 2021 and the corrected order be uploaded.
5. The Application for speaking to the Minutes of Order dated 10th November, 2021 is accordingly disposed off.